

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2385  
ANSWERED ON 13<sup>TH</sup> MARCH, 2025**

**IMPLEMENTATION OF BHARATMALA PARIYOJANA**

**2385. SHRI BHASKAR MURLIDHAR BHAGARE:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

सड़क परिवहन और राजमार्ग मंत्री

**be pleased to state:**

- (a) the number of projects sanctioned and completed under Bharatmala Pariyojana so far in the State of Maharashtra and the States that have benefitted the most from implementation of this pariyojana;**
- (b) the manner in which this Pariyojana is expected to enhance freight movement and reduce logistics costs in the country;**
- (c) the specific corridors developed under it to promote efficient freight movement;**
- (d) the impact of these projects on improving India's overall logistics infrastructure;**
- (e) the steps taken under it to improve road safety on national highways;**
- (f) the number of accidents reduced on roads constructed under the said pariyojana along with the number of rural roads constructed and upgraded under it;**
- (g) the initiatives taken under it to incorporate smart technologies in highway construction; and**
- (h) the number of projects aimed at improving road connectivity in remote and tribal areas under it and the manner in which it is contributing to the development of rural areas?**

## **ANSWER**

### **THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

**(a) Bharatmala Pariyojana was approved by Government in 2017 covering a length of 34,800 km across the country. As on 28.02.2025, projects covering a total length of 26,425 km have been awarded and out of this, 19,826 km have already been constructed. The state-wise details are annexed.**

**(b), (d), (f) and (h) Bharatmala Pariyojana is envisaged to improve the logistics efficiency and connectivity in the country including connectivity to tribal, aspirational and LWE affected districts while reducing accident on the these Highways ensuring safer transportation networks. Development of high-speed corridors will also reduce the travel time substantially between key economic centers. Various Industrial Hubs, NMP nodes, MMLPs, Ports and Airports to be provided high-speed connectivity through these corridors.**

**(c) As of February 2025, 6,669 km length of high speed greenfield corridors has been awarded with construction completed for 4,610 km.**

**(e) In so far as National Highways (NHs) are concerned, works are carried out as per standards, guidelines, manual, code of practice of Indian Roads Congress as well as Specification for Road and Bridge Works. Necessary road safety measures are taken during design, construction, operation and maintenance stages. Further, Guidelines have been issued for regular safety audit of all NHs at design, construction, pre-opening stage of NH projects as well as on existing NHs for ensuring road safety.**

**(g) Many Smart Technologies such as Automated & intelligent Machine-aided construction (AI-MC), LIDAR and drone based analytics etc is being adopted in Highway Construction.**

**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 2385 ANSWERED ON 13TH MARCH, 2025 ASKED BY SHRI BHASKAR MURLIDHAR BHAGARE REGARDING IMPLEMENTATION OF BHARATMALA PARIYOJANA.**

<b>State Wise details of Awarded and Constructed length under Bharatmala Pariyojana Phase - I</b>		
<b>State</b>	<b>Length of Awarded Projects (km)</b>	<b>Length Constructed (km)</b>
<b>Andhra Pradesh</b>	<b>1,936</b>	<b>1,070</b>
<b>Assam</b>	<b>431</b>	<b>381</b>
<b>Bihar</b>	<b>1,159</b>	<b>672</b>
<b>Chhattisgarh</b>	<b>471</b>	<b>291</b>
<b>Delhi</b>	<b>203</b>	<b>183</b>
<b>Goa</b>	<b>26</b>	<b>26</b>
<b>Gujarat</b>	<b>1,194</b>	<b>977</b>
<b>Haryana</b>	<b>1,058</b>	<b>940</b>
<b>Himachal Pradesh</b>	<b>167</b>	<b>115</b>
<b>Jammu &amp; Kashmir</b>	<b>251</b>	<b>131</b>
<b>Jharkhand</b>	<b>801</b>	<b>481</b>
<b>Karnataka</b>	<b>1,603</b>	<b>1,109</b>
<b>Kerala</b>	<b>708</b>	<b>443</b>
<b>Madhya Pradesh</b>	<b>2,017</b>	<b>1,586</b>
<b>Maharashtra</b>	<b>2,174</b>	<b>1,878</b>
<b>Manipur</b>	<b>635</b>	<b>417</b>
<b>Meghalaya</b>	<b>170</b>	<b>112</b>
<b>Mizoram</b>	<b>593</b>	<b>461</b>
<b>Nagaland</b>	<b>208</b>	<b>157</b>
<b>Odisha</b>	<b>967</b>	<b>909</b>
<b>Punjab</b>	<b>1,553</b>	<b>692</b>
<b>Rajasthan</b>	<b>2,360</b>	<b>2,251</b>
<b>Tamil Nadu</b>	<b>1,476</b>	<b>1,230</b>
<b>Telangana</b>	<b>1,026</b>	<b>793</b>
<b>Tripura</b>	<b>94</b>	<b>68</b>
<b>Uttar Pradesh</b>	<b>2,496</b>	<b>1,964</b>
<b>Uttarakhand</b>	<b>264</b>	<b>163</b>
<b>West Bengal</b>	<b>385</b>	<b>324</b>
<b>Total</b>	<b>26,425</b>	<b>19,826</b>